

ITEM NO.803

COURT NO.8

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 25504/2023

[Arising out of impugned final judgment and order dated 21-09-2022 in LAAS No. 640/2013 passed by the High Court for The State of Telangana at Hyderabad]

THE SPECIAL DEPUTY COLLECTOR LAND ACQUISITION

Petitioner(s)

VERSUS

G. JEEVESHWAR & ORS.

Respondent(s)

Date : 23-04-2025 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Sravan Kumar Karanam, AOR

For Respondent(s) Mr. Yelamanchili Shiva Santosh Kumar, Adv.
(mentioned by)
Mr. Tarun Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the date already notified.*

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR
Date as per system 29.04.2024

(POONAM VAID)
ASSISTANT REGISTRAR